GUJARAT CATTLE (MOVEMENT CONTROL) ORDER, 1975

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Whereas, the Government of Gujarat is of the opinion that for maintaining supply of cattle it is necessary and expedient to regulate their movement from a place in any district in the State to any place in the border districts of Valsad, Bharuch, Surat and Banaskantha; Now, therefore, in exercise of the powers conferred b y clause (f) of sub-sec. (2) of Sec. 4 of the Bombay Essential Commodities and Cattle (Control) Act, 1958 (Bom. LXII of 1958), the Government of Gujarat here by makes the following Order, namely :-

1. Short title and commencement :-

(1) This order may be called the Gujarat Cattle (Movement Control) Order, 1975.

(2) It shall come into force at once.

2. Restriction on movement of cattle from a district to the border districts ofValsad, Bharuch, Surat and Banaskantha in the State :-

No person shall move any cattle from a district in the State to any of the border districts of Valsad, Bharuch, Surat and Banaskantha in the State except under and in accordance with the terms and conditions of the permission issued by the Collector of that district in which the place where the cattle is intended to be moved is situated.

3. Information regarding movement of cattle to be supplied to authorised officer :-

Every person who moves cattle from district in the State to any of

the border districts ofValsad, Bharuch, Surat and Banaskantha in the State shall on demand by any officer authorised by the Collector show the permission, if any issued by the Collector under clause 2 and shall also furnish the information as specified in Form 'A' appended hereto.